

DIVISION BENCH
COURT - I

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1233(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	UCO BANK VS XENITIS INFOTECH LIMITED
UNDER SECTION	IBC UNDER SEC 7

Counsel / Authorised Representative appeared physically / through video conference:

Mr. Rahul Auddy, Adv.

: For UCO Bank

ORDER

1. Ld. Counsel for the Financial Creditor present.
2. Registry of this Tribunal received an order dated 24th August, 2022 passed by Hon'ble NCLAT, whereby the matter has been remanded back to this Adjudicating Authority to consider the application filed under section 7 of the code.
3. Accordingly, this matter has come up on the board today, Ld. Counsel for the Financial Creditor present he seeks some time to file 'Vakalatnama' and argue the case.
4. Post this matter for final arguments on **26.10.2022**. In the meantime, the applicant shall serve the Corporate Debtor a copy of today's order. The Corporate Debtor shall ensure its presence/representation on the next date of hearing.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)